

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.2 - IA/766(AHM)2024  
in  
**CP(IB)/216(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Meera Garments a Proprietorship Concern Through its  
Proprietor Anal Mihir Shah  
V/s  
Tribesmen Graphics Pvt Ltd

.....**Applicant**

.....**Respondent**

**Order delivered on: 13/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Shubham Agarwal PCS  
For the Respondent :

**ORDER**

**IA/766(AHM)2024**

This application is filed by the Liquidator for placing on record the closure and successful implementation report of the resolution plan of Tribesmen Graphics Pvt Ltd. by successful resolution applicant after approval of Monitoring Committee. The same is taken on record, with all just exceptions.

Place report with main file.

Accordingly, IA 766 of 2024 and the main petition CP IB 216/2022 stands disposed of

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**